

NATIONAL COMPANY LAW APPELLATE TRIBUNAL

CHENNAI BENCH

6TH FLOOR, EZHILAGAM ANNEXE BUILDING, CHEPAUK, CHENNAI, TAMILNADU

DAILY CAUSE LIST DATED 05.10.2021 (TUESDAY)

COURT OF CHAIRPERSON (VIRTUAL MODE)

02.00 PM

In the Court of Hon'ble Mr. Justice M. Venugopal, the Acting Chairperson, and Hon'ble Mr. Kanthi Narahari, Member (Technical)
Part Heard

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
1.	Comp App (AT)(CH)(Ins) No. 166/2021	Committee of Creditors of Meenakshi Energy Ltd V Consortium of Prudent Arc & Vizag Minerals and Logistics P Ltd & anr With	Edward James	Joy Saha -R1 Ravishankar Devara Konda-R2
2.	Comp App (AT)(CH)(Ins) No. 174/2021	Ravi Sankar Devarakonda RP of Meenakshi Energy Limited V Consortium of Prudent Arc Limited & Vizag Minerals & Logistics Private Limited & Anr	J. Sagar Associates	Rubaina Khatoun -R1 Bishwajit Dubey -R2

For Admission (After Notice)

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
3.	Comp App (AT)(CH)(Ins) No. 208/2021 & IA No. 416/2021 & 417/2021	A. Sennimalai Suspended Director of Dharani Sugars and Chemicals Ltd. Vs Bank of India & Anr	T.k.Bhaskar Srinath Sridevan K. Harishankar	T. Ravichandran-R1 Savitha Devi-R2
4.	Comp App (AT)(CH) No. 16/2021 IA No. 333/2021	E to E Transportation Infrastructure Private Limited V Zephyr Peacock India & 2 ors	Kanti Mohan Rustagi Antony R Julian	Rishab Jain PCA – R1 T. Poornam -R3 R2-Served
5.	TA No. 30/2021 (Comp App (AT) (Ins) No 442/2020)	Vipraz Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
6.	TA No. 31/2021 (Comp App (AT) (Ins) No 443/2020)	B. Aklhilandeswari V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
7.	TA No. 32/2021 (Comp App (AT) (Ins) No 444/2020)	S. Rani V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
8.	TA No. 33/2021 (Comp App (AT) (Ins) No 445/2020)	Krishnamoorthy R & Anr V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 6 Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
9.	TA No. 34/2021 (Comp App (AT) (Ins) No 454/2020)	Sai Trading and Interiors V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
10.	TA No. 35/2021 (Comp App (AT) (Ins) No 455/2020)	Themes Adz V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
11.	TA No. 36/2021 (Comp App (AT) (Ins) No 457/2020)	G. Balaji V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & 8Ors WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1

12.	TA No. 37/2021 (Comp App (AT) (Ins) No 470/2020)	Sai Enterprises V Sundaresan Nagarajan RP for P Dot G Constructions P Ltd & Anr WITH	Madhusmita Bora	Anannya R2 Ragini Gupta Ravi Rajagopalan R1
13.	TA No. 50/2021 (Comp App (AT) (Ins) No 215/2020)	Innova Home Buyers Neyveli Association V P Dot G Construction P Ltd & 3 Ors	Shabnam Banu Sushil Sarayu	Ayush Gupta Praveen R – R1 Anannya – R2 Kinshuk Chaterjee R3 Sumit Roy R4
14.	TA No.38/2021 (Comp App (AT) No. 80/2021)	State Bank of India V Bharath Infra Export & Import Ltd	Sanjay Kapoor V M Kannan Mega Karnwal Arjun Bhatia Lali Rajput	Garima Jain Balaji Srinivasan - Respondent
15.	TA No. 73/2021 (Comp App (AT) (Ins) No. 146/2020)	Ammanna Bio Pharma Ltd & ors V B. R. Jayaram & anr	Mirthun Shashank Asshly Cherin A2	Y. Suryanarayana R1 Amit Acharya Sanjib Kumar Abhijit Atur -R2

For Hearing

S. No.	Case No.	Name of the parties	Counsel for Appellants	Counsel for Respondents
16.	Comp App (AT) (CH) No.25/2021	Indus Motor Company P Ltd & 7 ors V T. P. Anil Kumar & 3 ors	Angad Varma V B Sivakumar	Shardul Amarchand Mangaldas & Co Caveator for R1-R4
17.	TA No. 56/2021 (Comp App (AT) (Ins) No. 394/2020)	Dhanalakshmi Bank V Royal Splendour Developers P Ltd & Ors	Sujoy Chatterjee Lzafer Ahmed BF Varun Stinivasan	Sathyanayanan R1 & R2 K. v. jagadishvaran G. Indira – R3

Copy to:

1. Notice Board

2. Website: www.nclat.nic.in

For Assistance,

1.Dy.Registrar - **PH No. : 044-2888 0500**
CELL : 9940225692

2.Court Officer - **PH No. : 044-2888 0450**
CELL : 9445892169

By the order of Hon'ble Acting Chairperson

(Chennai Bench)